

(b) whether it is also a fact that this militancy has spread in the whole North-Eastern region;

(c) whether it is also a fact that a large number of security forces have been tied up to deal with militancy in border States of North Eastern Region;

(d) whether Government propose to have a dialogue with Naga Militants without any pre-conditions to bring an end to an era of militancy to enable the people to lead peaceful lives and to march towards progress; and

(e) if so, the details thereof and it not the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED): (a) Yes, Sir. The Naga militancy which appeared in party fifties again surfaced in 1980 with the formation of National Socialist Council of Nagaland (NSCN) by a splinter group who were opposed to the Shillong Accord of 1975.

(b) Presently the States of Assam, Manipur, Nagaland and Tripura are witnessing, insurgent/extremist violence.

(c) The concerned States are being assisted in tackling the insurgency. In this regard apart from providing funds for modernisation of State Police Forces additional units of Central Para Military Forces, have been provided. In Addition, Army has also been asked to intensify counter insurgency operations, particularly in Manipur.

(d) and (e) Policy of the Government has been on the one hand to deal firmly with those indulging in violent activities and on the other hand to encourage them to join the mainstream of the national life provided they abjure violence and agree to work within the Constitution of India. Government has not received any proposal from Naga militants for a dialogue.

Activities of Pakistani Trained Subversives

2407. SHRI SURESH PACHOURJ: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Police have unearthed in Bombay, a plot by Pakistani trained subversives to plant improvised explosive device using local material, at public places and vital installations in the Metropolis;

(b) if so, whether there are a number of Pakistani trained subversives operating in almost all the parts of the country;

(c) if so, whether these Pakistani subversives were active in Bombay, Andhra Pradesh, in particular, where bomb blasts are continuing every day; and

(d) whether any concrete steps have been worked out by the Central Government to help and assist these States to unearth such Pakistani trained subversives with details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) During the investigation of the Bombay bomb blast cases it was discovered that anti-national elements from Bombay and other parts of the country were sent to Pakistan for training in the handling of sophisticated arms and other subversive activities aimed at bombing of vital installations, important Government and semi-Government buildings etc.

(b) to (d) Though bomb blast incidents are not occurring everyday, it is suspected that Pakistani trained subversives are operating in some parts of the country. Government is alive to the situation and is taking all necessary steps in this regard which include, inter-alia, gearing up of the intelligence machinery, coordinated action by Central and State agencies, strengthening

the deployment of para-military forces in sensitive areas, intensified patrolling, construction of border fencing and flood-lighting in vulnerable stretches of Indo-Pak border.

सुरक्षाबलों और उग्रवादियों के बीच झड़पें

2408. श्री शंकर दयाल सिंह : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) जनवरी-फरवरी, 1994 में जम्मू और काश्मीर में सैनिकों, सीमा सुरक्षा बल के साथ आतंकवादियों की कितनी झड़पें हुईं और इनमें कितने व्यक्ति घायल हुए और मारे गये ; और

(ख) सरकारी-सेवा में रत घायल हुए व्यक्तियों अथवा मारे गये व्यक्तियों के आश्रितों को दी गई सहायता का स्वरूप क्या है और क्या उनके परिवारों को सहायता प्रदान की गई है ?

गृह मंत्रालय में राज्य मंत्री (श्री राजेश पायलट) : (क) उपलब्ध सूचना के अनुसार, जम्मू और काश्मीर में जनवरी से फरवरी, 1994 के दौरान सुरक्षा बलों के कामियों और उग्रवादियों के बीच करीब 490 मुठभेड़ें हुईं। इन मुठभेड़ों में, सुरक्षा बलों के 46 कामिक मारे गये जबकि 70 कामिक घायल हुये। उक्त अवधि के दौरान इन मुठभेड़ों में 191 उग्रवादी भी मारे गये।

(ख) जहां तक संभव और व्यवहार्य होता है, मृत कामिकों की विधवाओं/आश्रितों को रोजगार उपलब्ध कराये जाते हैं। राज्य सरकार द्वारा मृत्यु के मामले में 1.25 लाख रुपये की दर से तथा घायलों को विभिन्न दरों से अनुग्रह राहत का भुगतान किया जा रहा है। इसके अलावा, मृत व्यक्तियों के आश्रितों को विभिन्न बलों के कल्याण कोषों, रिस्क प्रमिया फंड, सी.जी.ई.जी.आई.एस., ईत्यादि द्वारा वित्तीय सहायता भी उपलब्ध की जाती है।

Demand for Dual Citizenship to NRI*

2409. SHRI V. NARAYANASAMY
SHRI BISHAMBHAR NATH
PANDE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the 13th India NRI World Convention which was held in Delhi made a demand for dual citizenship for the NRIs for their investment in India; and;

(b) if so, what is the decision of the Government of India for giving dual citizenship to the NRIs in this country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) Some reports have appeared indicating that the demand for dual citizenship was raised at the 13th India NRI World Convention held in New Delhi on 27-28th December, 1993. However, so far no document in this connection has been received from the said Organisation.

(b) The concept of dual citizenship is not consistent with the Constitution of India and the Citizenship Act, 1955.

Irregularities Committee by Rotary Club

2410. SHRI V. NARAYANASAMY:
SHRI BISHAMBHAR NATH
PANDE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that recently racket in Rotary Club was exposed when the Rotary International President Richard R. Barth visited India;

(b) if so, what is the total amount of money that has been siphoned out in the name of development by the Rotary Clubs in India; and